NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 44/NCLT/AHM/2017 (New) With Gujarat High Court C.P. No. 504/2016 in C.A. No. 494/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

Name of the Company:

Crown Laminates Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

<u>SIGNATURE</u>

1. VARBHAU PARIKH

ADVOCA7E

PETITIONER

#

2.

<u>ORDER</u>

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Heard learned Counsel appearing for the Petitioner.

None present for Regional Director.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of May, 2017.